वालों के ऊपर बोझ पड़ता है, इस वास्ते क्या इस के नाम को भी बदलने की कोशिश होगी. . इसको बिकी करन कह कर खरीद कर कहा बाएगा ?

श्री हाथीं। इस बात का जरूर ध्यान रखेंगें कि जब विकी कर बढ़ाया जाए तो ज्यादा तर लग्जरी गुड्ज पर बढ़ाया जाए ।

Dr. L. M. Singhvi: In view of the large-scale evasion and the prevalence of disproportionate disparities in the incidence of sales-tax in several States, may I know whether the Government have proposed or have effected any machinery for consultation among the States concerned so that the disproportion and disparities nay be warded off?

Shri Hathi: In fact, the Planning Commission did have a meeting of the representatives of the various States and it was after consultation that it was decided that there should he some sort of uniformity between all the States. But the difficulty arose because Delhi has on several items, no sales-tax whatsoever whereas other States have 7 per cent, 8 per cent, like that; therefore, people from neighbouring States come here, take away the goods as consumers and do not pay tax either here or there; nence this difficulty. It was exactly the result of consultation with the various States that this decision to have a uniform rate of tax was arrived at.

Industries in Border Areas

*152. Shri Narayan Reddy: Shri Lahtan Chaudhry: Shri Subedh Hansda: Shri S. C. Samanta: Shri Bhagwat Jha Asad: Shri M. L. Dwivedi: Shri P. C. Borocah: Shri P. R. Chakraverti: Shri K. N. Tiwary: Shri Himatsingka: Shri Ramoshwar Tantia; Shri Onkar Lal Berwa: Shri Dali:

Shri Madhu Limaye: Shri Vishwa Nath Pandey: Shri Indrailt Gupta: Dr. L. M. Singhvi: Shri Bade: Shri Bagri: Dr. Ram Manohar Lohia: Shri Kishen Pattnayak: Shri Ram Sewak Yadav: Shri Yashpal Singh: Shri Gulshan: Shriraati Savitri Nigam: Shri Vishram Prasad: Shri Utiya: Shri A. N. Vidyalankar:

Shri Bibhuti Mishra: Shri Hem Barua: Shri R. S. Pandey:

Shri Mohan Swarup: Shri Basumatari:

Shrl Sidheshwar Prasad: Will the Minister of Labour, Emplevment and Rehabilitation be pleased to state:

- (a) whether it is a fact that Government have under consideration any proposal to help industries and workers in the border areas;
 - (b) if so, the main features thereof;
- (c) whether it is also a fact that an inter-Ministerial Committee set up by the Labour Ministry in pursuance of the recommendations of the Indian Labour Conference has recently met and considered the unemployment resulting from the bombing of factories by Pakistan planes;
- (d) if so, the subjects discussed thereat: and
 - (e) the outcome thereof?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri D. R. Chavan): (a) and (b). A statement (No. 1). showing the steps taken by the Central Government and the State Governments to help industries and workers in border areas is laid on the Table of the House . [Placed in Library. See No. LT-5539 (i)/66].

(c) Yes. The first meeting of the inter-Ministerial Committee was held on the 23rd December, 1965.

(d) The inter-Ministerial Committee discussed closures and apprehended closures of industrial units in border areas due to the recent military operations and in other parts of the country on account of economic difficulties.

Oral Answers

(e) Statement No. 2 showing the main recommendations of the inter-Ministerial Committee is laid on the Table of the House [Placed in Library, See No. LT-5539(il)/68]

Shri Narayan Reddy: May I know whether the Inter-ministerial committee has considered the problems confronting the textile industry workers, nearly 22,000, who were affected by the closure of spinning mills and composite mills and what steps have been taken or are likely to be taken to help them?

Shri D. R. Chavan: That is mentioned in the statement that is enclosed.

Shri Narayan Reddy: May I know whether Government has realised that social security schemes and Employees' State Insurance schemes should be amended so that grants and loans can be provided to workers in an emergency and medical benefits can be given on a larger scale for those injured at the time of Pakistani bombing; if so, when are they likely to be amended and final decision taken?

The M'nister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram): No proposal to amend the Employees' State Insurance Act for this purpose is under consideration.

Shri S. C. Samsuta: Which ministries are represented in this interministerial committee and will the State Governments who have been asked to collect data also be represented in the committee?

Shri D. B. Chavan: The ministries represented in the inter-ministerial committee are the ministries of Commerce, Defence, Finance (Department of Economic Affairs), Steel and Mines

(Department of Mines and Metals), Industry and Supply (Department of Supply and Technical Development), Industry and Supply (Department of Industry), Petroleum and Chemicals and Transport and Planning Comraission.

बा॰ राम मनोहर लोहिया : सरकार सीमा से कितने मील दूर तक सीमा प्रदेख मानती है और इस इलाके में कितना इलाका ऐसा है जहां उद्योग बनाना तो दूर ,रहा, भारतीयों को जाने के लिये भी विशेष धनुमति लेनी पढ़ती है, धौर सरकार उन इलाकों में धर्द सरकारी ढंग से उद्योग बनाने के बारे में क्या सोच रही है ?

भी जगजीवन राग : जहां तक उद्योगों का सम्बन्ध है सीमा का धर्ष वहां तक है जहां तक इस तरह कुछ नुक्सान पहुंचा है । वह सभी क्षेत्र इस में सम्मिलित हैं। जहां तक इस वक्त उद्योगों को नुक्सान पहुंचा है जन को चालू करने के लिये वहां लोगों के धाने जाने में कोई क्कावट नहीं है, धौर यह हर्ष का विषय है कि प्राय: 95 प्रतिवात तक उद्योग धपने मौजूदा काम में लग नुके हैं।

हैं ध्री बा० राम मधीहर लोहिया: यह सवाल उन सीमा के इलाकों के सम्बन्ध में है जहां प्रभी नुक्सान पहुंचा है या सभी सीमा के इसाकों के सम्बन्ध में है ?

श्रम्यक महोदयः सभी सीमा के इलाकों के सम्बन्ध में ।

डा॰ राम मनीहर्य नीहिया : तो माननीय मंत्री बी. को भाप किसी तरह से समझाइये ।

कम्बक बहोबब : बाढेर एरियाज प्राप कितनी रखते हैं? उस में सिर्फ नुस्तान वाली एरियाज हैं या कि दूसरे बाढेर भी हैं? भीर-बिस हद तक प्राप बाढेर एरियाज मानते हैं उनकी तरफ कैसे विशेष ज्यान दिया जाता है? भी जगजीवन राज : यह तो मैं ने जवाब विया । पंजाब में जहां तक उद्योगों को नुक्सान पहुंचा है, चाहे वह दस मील पर हों सीमा से चाहे पन्द्रह मील हों या बीस मील हों, तीस मील हों, इस के लिये हम ने कोई सीमा निर्घारित नहीं की है, उन सब को हम मदद पहुंचायेंग । बाको को नहीं पहुंचायेंगे । जहां भी नुक्सान हमा है सब को मदद दी जायेगी।

ष्मच्यक सहोबय : माननीय सदस्य का कहना है कि जक्षां पर लड़ाई से कोई नुक्सान नहीं पहुंचा, उन में भी कई बार्डर एरियाज है। भ्राप कितनी टिफाइन करते हैं जिन की तरफ भ्राप स्पेशल भ्रटेंशन पे करेंगे।

स्वी जगजीवन राम: यह तो प्रश्न में ही है कि जिन इलाकों में नुक्सान हुआ है वहां उद्योगों के लिए हम क्या कर रहे हैं। जहां नुक्सान नहीं हुआ है उस का तो प्रश्न ही नहीं उठता।

ग्राप्यका महोदय: सवाल जो है उस के (ए) पार्ट में है कि :

"(a) whether it is a fact that Government have under consideration any proposal to help industries and workers in the border areas;"

भागे जा कर (सी) में कुछ डिफाइन हुआ है। इसका जनस्व नहीं है।

डा॰ राम मनोहर लोहिया : तो फिर उन से कहिये कि वह इस पर ध्यान दें।

स्रम्यक महोदय: मैं जवाद ले लूंगा ।

भी म० ला० हिमेपी: सीमानती क्षेत्रों में जहां पर विगत भारत पाक युद्ध के समय उत्पादन की खपत नहीं हो सकी या उत्पादन में कमी हुई, और भ्रव ज्यादा उत्पादन होगा, उस माल की खपत के लिये सरकार ने क्या कोई सहायता की है थें करने का विचार है? Shri D. R. Chavan: That has been taken into consideration. That has been mentioned in the statement.

भी न ला हिनेबी: जो माल पैदा हुआ वह पड़ा रहा। यदि वह नहीं बिक सकेगा तो उस के बारे में क्या किया जायेगा?

Shri D. R. Chavan: It is mentioned in the statement.

Shri P. R. Chakraverti: May I know what steps have been taken by the Reserve Bank in facilitating greater credit facilities to industrialists concerned?

भी जगजीकन राज : इस सम्बन्ध में बैंकों से क्या केडिट फेसिलिटी होनी चाहिये, स्टेटमेंट में इस का भी जिक है।

Dr. L. M. Siaghvi: May I know whether the Government or the Inter-Ministerial Committee or the Minister himself has taken any specific steps to restore and to augment employment opportunities and particularly to ensure that development, industrial and agricultural, of border areas may be proceeded with at a greater pace than it has been hitherto? May I know whether any specific proposal has been considered or is going to be considered?

Shri Jagjivan Ram: As we have taken the scope of this Question, we have confined ourselves to rehabilitation of such industries as were affected due to military operations and steps are being taken only with that angle. As far as the wider question is concerned, I do not think that comes within the purview of the Labour Ministry.

Shri Hem Barua: It is not that the industries in the border areas of Punjab—and others also, Dr. Singhvi reminds me of that—are disrupted only due to the rectnt Pakistani aggression on us but they are also disrupted due to the paucity of raw material and short supply of power to Punjab as a whole. In this context, may I know what specific steps

Government have taken to rejuvenate the disrupted industries in Punjab particularly and also in Rajasthan?

Shri Jagjivan Ram: As I have said, that aspect has been considered and the latest position is that practically all the industries in that area which had been disrupted have been rehabilitated and they have now engaged themselves in normal working.

भी क॰ ना॰ तिचारी : स्टटमेंट में दिया हमा है नं० 7 पर कि:

"Employment Exchanges should become more active in border areas and the State co-ordinating agency should be asked whether they had assessed correctly the magnitude of the problem created by the recent hostilities and whether any action had been initiated to find employment in the adjoining areas and States for persons rendered unemployed in one area."

में जानना चाहता हूं कि क्या इस सम्बन्ध में कोई ऐक्शन लिया गया है ? ग्रगर लिया गया गया है तो कितने लोग हास्टेलिटीज के कारण ग्रमएम्प्लायड हुए थे और कितनों को काम पर लगाया गया है ?

भी जनजीवन राज : मन्मानित संख्या तो मैं नहीं दे सकता हूं, लेकिन जैसा मैं ने कहा जहां तक पंजाब का सवाल है, जहां पर कि सब से प्रधिक प्रसर पड़ा था। प्रधिक से प्रधिक उद्योग फिर से चालू हो चुके हैं प्रौर प्रधिक से प्रधिक लोग प्रपने काम पर बापस जा चुके हैं।

भी राजलेकक वाबक : ! उर्वजीयं में, जिस को सरकार नेका कहती है, लोगों को जाने की सनुसति नहीं है । ऐसी स्थिति में उस इलाके में, खास तौर पर मीमा के इलाके में, उधीग बन्धों को चलाने के लिये, क्या इस प्रतिबन्ध को हटाने का विचार है ? और यदि नहीं, तो किस तरह से बहा काम चलेगा ? बी बनबीयन राख: जैसा मैं ने ऊपर करा, इस प्रश्न के दायरे में यह चीज नहीं साती है।

भी किशन पटनायक : धाती है, घभी बतलाया गया । धाप गलती करते हैं लेकिन मानते नहीं हैं। प्रश्न तो ठीक है ।

भी काजीवन राम : यह गलतियों को मानने का सवाल नहीं है। मैं कहने जा रहा या ...

भी किशन पटनायक : प्रध्यक्ष महोदय यह कट्ट चुके हैं कि इस प्रश्न के दायरे में प्राता है।

भी जगजीवन राम: मैं यह कहने जा रहा याकि यह प्रधन श्रम मंत्री से पूछने का नहीं है, दूसरे मंत्री से पूछने का है।

Shri Buta Singh: Is the Government aware of the fact that a large number of industrial units in Chheherta, Gurdaspur, Batala, Amritsar and Ferozepur are still closed for want of financial assistance and raw materials and, if so, may I know what special steps Government propose to take to see that the industrial units are re-opened?

Shri Jagjivan Ram: That has also been stated in the statement as to what arrangements have been made to rehabilitate them.

ि भी बड़े क्या यह बात सब है कि
जम्मू में एक लाख धम्तसर में देढ़ लाख धीर पठानकोट में पचास हजार मजदूरों को कोई काम नहीं मिला है, धीर इस बास्ते वह घपना मोर्चा भी ले तबे थे। इंटर मिनिस्ट्री कमेटी भी हुई थी। उन्होंने कहा कि जब तक केम्ब से धन नहीं घाता तब तक हम कुछ नहीं कर सकते। मैं जनना चाहता हूं कि केम्ब ने कितना पैसा दिया धीर कितना मजदूर रिएम्प्साय हुए?

भी भगकीयन राजे: मैंने बतलाया कि बहां तक पंजाब के उद्योगों का सवान 1682

आयगा ।

है, वहां के लोग उच्चोग में लग गये हैं। दूसरे लोगों का प्रश्न रह जाता है, जैसे कि वहां पर गड़बड़ी पैदा होने के कारण जो लोग कृषि में लगेथ या भीर उद्योगों में लगे थे, भीर वह अपने घरों से निकले या हटे. उनको इस बीच में पनवीस मिनिस्टी की तरफ सं हम रिलीफ देते रहे हैं। शांति हो जाने के बाद जहां तक उद्योगों का प्रश्न है, श्रधिक से ग्रधिक

भी बड़े : जम्मू में फायारिंग[े] क्यों 'किया ?

उद्योग चालुहो चुके हैं। उन्हें केडिट देने श्रीर रा मैटीरियल देने का प्रयतन किया

भी जगजीवन राम: फायारिंग का सवाल पूछ र हैं, वह तो डिस्प्लेस्ड परसन्स की वजह से जो गड़बड़ी हुई थी उसकी वजह से इमा था। यह कोई श्रमिकों का प्रक्त नहीं था।

श्री यशपाल सिंह : क्या सरकार बता सफती है कि उद्योगपतियों से कहा गया है कि लड़ाई के वक्त जो बेरोजगार हुए कर्मचारी हैं पहले उनको जगह दी .जाय. उसके बाद इसरों को दी जाय?

भी जगजीवन राम: यह तो है ही कि जो पहले श्रमिक थे वही जिथे आयेंगे।

श्री बानकी: क्या माननीय संबी बहुबताने की क्रांग करेंगे कि जब सीमा पर हमले हो रहे थे तो वहां के उद्योगपति जो बर के मार्च भाग प्राये भीर भपने उद्योग को बंद किया जिसने बे तारी को फैलाया कता हैने उद्योग जिनको खद उद्योपतियों ने नुकारत पहुंचाया सरकार उनकी प्रपते कब्जे में लेकर के चलाने का विचार कर रही है: वदि कर रही है, कहा और कव तक ?

भी जगजीवन राम : शायद माननीय सदस्य को मालुम होगा कि इंडस्टीज कंट्रोल ऐंड रेगलेशन ऐक्ट एक है जिसकी सदन ने पास किया था। ग्रगर उस तरह का कोई उद्योग होगा जो उस कानन दायरे में भाता होगा तो सरकार उस को ले लेने के प्रश्न पर विचार करेगी जो मधिकार उसको उस एक्ट के मातहत प्राप्त है उसके भ्रन्तर्गत ।

श्री विभृति मिश्र: क्या यह सही है कि जम्म भीर पंजाब बगरह में अन का रोजगार करने वाले कारखानेदारों को नुकसन हमा है; यदि हां, तो क्या सरकार ने प्रांका है कि किसना नकसान उनको हुमा है भीर कितने मजदूर बेकार हुए हैं और सरकार ने क्या मदद उनकी की है?

श्री जगजीवन राम: यह सारे प्रश्न प्रास्तीय सरकार देख रही है ग्रीर देखा ंभी गया है, श्रॉधक मददंभी दी गई है, लोन के रूप में धौर ग्रांन्ट के रूप

Shrippeti Savitri Nigam: In the seatement it has been mentioned that the Reserve Bank has asked the scheduled banks in the Punjab to increase the credit facilities according to the needs of the industries. May I know how much money has been advanced by these banks in the form of credit, and whether interest-free loan facilities are going to be given to other areas like Jammu and Kashmir and Raiasthan also?

Shri Jagjivan Ram: I am not in a position to give the figures, because we have not called for the figures. But I know that advances have been made by the banks to various industries. I have not got the figures, But I can say that that facility will be provided to the other areas also.

भी बड़े: यह स्टेटमेंट देवें, तीन तीन प्रक्त पूछे गये और तीनों में फिगर्स उनके पास नहीं हैं....

Shri Jagjivan Ram: Unless I receive notice of that question, I cannot supply the information.

श्री हु त्या प्रव्यवायः राजस्थान, पंजाब और जम्मू काश्मीर इत क्षेत्रों में चलने वाले साम्खाने जो हैं उनको इस हाज के युद्ध में कितनी हानि हुई और इन स्टेट्स को कितना पैसा केन्द्रीय सरकार दवारा प्रस्ता प्रस्ता प्रसा वया?

भी जगजीवन राज : इसके लिये गूचना की जरूरत है।

Shri Daji: I was quite surprised to hear that 95 of the industries had been rehabilitated. I would, therefore, like to ask pointedly whether any industry closed in Amritsar, Batala etc. as a result of having been the victims of the last bombing etc., has started working. So far as we know, not one of them has yet started working. Therefore, to what facilities is the hon. Minister referring when he says that 95 per cent of them have been rehabilitated? In Batala, Amritsar etc. not one of them has yet started working.

Shri Jagjivan Ram: My information is just the contrary, and that is on the basis of the report that we have received from the Punjab Government.

Shri Daji: On the 17th, Shri Buta Singh was there. Not one of them is working. Everybody knows it. (Interruptions).

Mr. Speaker: Hon. Members cannot go on in this way. The question has been put, and the answer has been given. The hon. Members have got one kind of information, and the hon. Minister has replied that his information is to the contrary. If that answer given by the hon. Minister is wrong, hon. Members san have the matter

discussed in some other manner. What else can I suggest to them? They might ask for a discussion saying that the answers that have been given have not been given in clear terms.

Shri Jagjivan Ram: I would again reiterate that my information is based on the report received from the Punjab Government.

Mr. Speaker: There are divergent views and they are at the extremes. Here is an allegation that none of those industries has been started; the hon. Minister, however, says that 95 per cent of them has been rehabilitated and they are working.

Shri Jagjivan Ram: That is why I am intervening

Shri Ranga: The hon. Minister should make further enquires.

Shri Jaglivan Ram: My information is based on the report received from the State Government. In view of these supplementary questions. I shall again go into details and check up what the actual position is.

Shri Shivaji Rao S. Deshmukh: What specific steps has the Labour Ministry taken so far or propose to take to secure adequate compensation to arrest unemployment under the war risks insurance scheme in respect of factories and personnel?

Shri Jagjivan Ram: Whatever benefit for lay-off or retrenchment is provided under the relevant Acts will be payable to employees in these industries.

Migration of Hindus from Bast Pakistan

*153. Dr. Ram Manohar Lohia; Shri Vishram Prasad: Shri Bagri: Shri Bam Sewak Yadav; Shri Kishon Pattnayak;

> Shri Yashpal Singh: Shri B. Barua:

Shri H. Harua: Shri Dhuleshwar Moona: